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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 2248/2002

This the 28th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Arjun Singh Rawat
2. Sukhbir Singh
3. Ram Lakhani

All C/o Arjun Singh Rawat
S/o Sh. Mahwar Singh Rawat
R/o D-452, Chhatarpur,
New Delhi.

.... Applicants
(By Advocate: Sh. Jagdev Singh proxy for Dr. Surat Singh)
Versus

1. Union of India
through Secretary
Ministry of Science & Technology
Mehrauli Road,
New Delhi-110001.
2. Director General
Council of Scientific & Industrial Research
Anusandhan Bhawan
2, Rafi Marg
New Delhi-110001.
3. Indian National Scientific Documentation Centre
14, Satsang Vihar Marg,
New Delhi-110067. Respondents

ORDER (ORAL)

Applicants who are casual workers have filed this OA seeking regularisation as they claim that they are working since 1982-84. Applicants have made a representation dated 4.10.2001 which has not yet been decided by the respondents.

2. I am of the view that this OA can be disposed of at this stage itself directing the respondents to decide the representation of the applicants within a time frame. Accordingly, I dispose of the OA with the direction to the respondents to dispose of the representation dated 4.10.2001 within 3 months from the date of receipt of a copy of this order.


(KULDIP SINGH)
MEMBER (J)

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